

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA-414/14 in 194/14, IA-415/14 in 192/14, IA-416/14 in 189/14, IA-417/14, IA-418/14, Appeal No. 188/14, Appeal No. 190/14, Appeal No. 191/14, Appeal No. 195/14

Dated : 11th November, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

IA-414/14 in 194/14

M/s Suraj Fabrics Industries Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidya
Ms. Elangbum P.S.
Ms. Abhishek Upadhyay**

**Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh for R-2
Ms. Rinku Gautam**

IA-415/14 in 192/14

M/s SPS Steel Rolling Mills Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidya
Ms. Elangbum P.S.
Ms. Abhishek Upadhyay**

**Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh for R-2
Ms. Rinku Gautam**

IA-416/14 in 189/14, IA-417/14 & IA-418/14

M/s Asian Concrets and Cement Pvt. Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidya
Ms. Elangbum P.S.
Ms. Abhishek Upadhyay
Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh for R-2
Ms. Rinku Gautam

Appeal No. 188/14

M/s Hi-Tech Industries ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidya
Ms. Elangbum P.S.
Ms. Abhishek Upadhyay
Counsel for the Respondent(s) : Mr. Hemant Singh for R-1
Ms. Meghna Aggarwal
Ms. Rinku Gautam

Appeal No. 190/14

M/s Parvati Steel & Alloys ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidya
Ms. Elangbum P.S.
Ms. Abhishek Upadhyay
Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh for R-2
Ms. Rinku Gautam

Appeal No. 191/14

M/s Akron India Pvt. Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidya
Ms. Elangbum P.S.
Ms. Abhishek Upadhyay
Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh for R-2
Ms. Rinku Gautam

Appeal No. 195/14

M/s Him Chemicals Ltd. ... Appellant(s)

Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidya
Ms. Elangbum P.S.
Ms. Abhishek Upadhyay
Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh for R-2
Ms. Rinku Gautam

ORDER

Learned Counsel for R-2 is directed to file Reply in the main appeal by 24.11.2014 after serving copy on the other side.

Post the matter on 17th November, 2014, for hearing in IAs 414 and 415 of 2014.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Pr/jps

